- (a) Annual Report of the Controller General of Patents, Designs and Trade Marks, for the year 2001 -2002 under section 155 of the Patents Act, 1970 and section 126 of the Trade and Merchandise Marks Act, 1958.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 8030/03]

- Accounts (2001 -2002) of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, Punjab and related papers.
- II. MoU (2003-2004) between Govt, of India and the Hindustan Insecticides Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATTRAPAL SINGH): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- I.(a) Annual Accounts of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar (Punjab) for the year 2001 2002 and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- II. Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals) and the Hindustan Insecticides Limited for the year 2003-2004. [Placed in Library for (I) and (II). See No. L.T. 7971/03]
- I. Notifications of the Ministry of Agriculture
- II. Report and Accounts (1999-2000) of the West Bengal Agro Industries Corporation Limited, Kolkata and related papers.
- III. Reports and Accounts (1999-2002) of the National Institute of Agricultural Marketing, Jaipur and related Papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): Sir, I lay on the Table :